

(c) and (d) A Feasibility Study was undertaken by M/s. RITES, which has recommended development of Jharsuguda airport initially for ATR type of aircraft operations. However, action for further development of this airport for ATR type of aircrafts is subject to availability of additional land measuring 643 acres by State Government of Orissa to AAI as per the Master Plan, free of cost and free from all encumbrances.

Rourkela airport in Orissa belongs to Steel Authority of India Limited, a Public Sector Organisation under the Ministry of Steel and Mines. Ministry of Civil Aviation/ Airports Authority of India (AAI) do not have any proposal to develop this airport.

Air services in Madhya Pradesh

†*48. MISS ANUSUIYA UIKEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether operational air services in Madhya Pradesh are sufficient to boost tourism; if so, the details thereof;

(b) whether Government of Madhya Pradesh has requested the Government of India to start air services from Hyderabad and Chennai to connect Bhopal with South India and from Bhopal to Kolkata and Jabalpur to Gwalior to connect it with the East; and

(c) if so, the action taken for starting the said air services and by when these services are likely to be started?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) At present, schedule air services are available to/from Bhopal, Indore, Khajuraho, Jabalpur and Gwalior as per the detail given below and are contributing to connectivity and promotion of tourism. Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines.

Air India

Delhi-Indore-Bhopal-Mumbai and VV	Daily
Delhi-Varanasi-Khajuraho and VV	03 flts/week

Alliance Air

Delhi-Jabalpur-Delhi	04 flts/week
Delhi-Gwalior-Delhi	03 flts/week

Jet Airways

Delhi-Bhopal-Delhi	Twice daily
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†Original notice of the question was received in Hindi.

Ahmedabad-Indore-Bhopal-Raipur and W	Daily
Delhi-Varanasi-Khajuraho and W	Daily
Mumbai-Bhopal-Mumbai	Twice daily
Mumbai-Indore-Mumbai	Daily
Indore-Nagpur-Indore	Daily
JetLite	
Delhi-Indore-Delhi	Twice daily
Mumbai-Indore-Mumbai	Twice daily
Kingfisher Airlines	
Delhi-Jabalpur-Delhi	Daily
Delhi-Varanasi-Khajuraho and W	Daily
Mumbai-Indore-Mumbai	Twice daily
Indore-Nagpur-Indore	Daily
Delhi-Indore-Delhi	Twice daily
Pune-Indore-Pune	06 flts/week
Raipur-Indore-Raipur	Daily

No such request for these specific destinations appears to have been received from the Government of Madhya Pradesh.

Action taken on Shunglu Committee Report

*49. SHRIMATI KUSUM RAI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Shunglu Committee on irregularities in CWG-2010 has submitted its interim report to Government recently;
- (b) if so, the details thereof;
- (c) whether Government has taken any action against the culprits for irregularities and corruption in Commonwealth Games on the basis of these findings and if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the details of the individuals/ authorities found guilty by Shunglu Committee for corruption/mismanagement in Commonwealth Games?